

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

Item No.2 – IA 289 of 2023  
In  
CP(IB)/320(AHM)2022

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Raj Radhe Finance Limited  
V/s  
Shree Ramrajya Cotex Private Limited

.....Applicant

.....Respondent

**Order delivered on 14/03/2023**

**Coram:**

Dr. Madan B Gosavi, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Ms. Noopur Dalal, Adv.  
For the Respondent :

**ORDER**

**IA 289 of 2023**

This application is filed by the IRP for placing on record the Progress Report of constitution of CoC. The report is taken on record with all just exceptions.

Accordingly, IA 289 of 2023 stands allowed and disposed of.

-Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-Sd-

**DR. MADAN B GOSAVI  
MEMBER (JUDICIAL)**